Mr. Speaker: No.

भी मोंकार साल बेंरबा: इसकी जांच होती चाहिये। क्या इसीलिए रा ट्रपति शासन वहां . . .

Mr. Speaker: Will he please sit down?

Now papers to be laid on the Table.

12.38 hrs.

PAPERS LAID ON THE TABLE WHITE PAPER NO. XIII RE: CHINA

The Minister of External Affairs (Shri M. C. Chagla): I beg to lay on the Table a copy of White Paper No. XIII containing Notes, Memoranda and Letters exchanged between the Governments of India and China during February, 1966 to February, 1967. [Placed in the Library, see No. LT-188/67].

CINEMATOGRAPH AMENDMENT RULES & PRESS COUNCIL AMENDMENT RULES

The Deputy Minister in the Ministry of Information and Broadcasting (Shrimati Nandni Satpathy): On behalf of Shri K. K. Shah, I beg to lay on the Table:—

- A copy each of the following Notification under sub-section
 of section 8 of the Cinematograph Act, 1952—
 - (i) The Cinematograph (Censorship) Amendment Rules, 1967, published in the Notification No. G.S.R. 279 in Gazette of India dated the 4th March, 1967.
 - (ii) The Cinematograph (Censorship) Second Amendment Rules, 1967, published in Notification No. G.S.R. 405 in Gazette of India dated the 25th March, 1967. [Placed in Library. See No. LT-189/67].

(St.)

(2) A copy of the Press Council (Third Amendment) Rules, 1966, published in Notification No. G.S.R. 1974 in Gazette of India dated the 24th December, 1966, under sub-section (3) of section 22 of the Press Council Act, 1965. [Placed in the Library. See No. LT-190/67].

12.39 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table following eight Bills passed by the House of the Parliament during the current Session and assented to by the President since a report was last made to the House on the 18th March, 1967:—

- (1) The Appropriation Bill, 1967.
- (2) The Appropriation (Vote on Account) Bill, 1967.
- (3) The Appropriation (Railways) Bill, 1967.
- (4) The Appropriation (Railways)
 Vote on Account Bill, 1967.
- (5) The Goa, Daman and Diu Appropriation Bill, 1967.
- (6) The Goa, Daman and Diu Appriation (Vote on Account) Bill, 1967.
- (7) The Rajasthan Appropriation Bill 1967.
- (8) The Rajasthan Appropriation (Vote on Account) Bill, 1967.

12.40 hrs.

STATEMENT RE. ACCOUNT OF LATE PRIME MINISTER NEHRU IN A FOREIGN BANK

डा॰ राम मनोहर लोहिया (कन्नीज) : प्रध्यक्ष महोदय, माननीय गृह मंत्री जी के ससस्य को सुधारने की मुझे धनुमति दीजिए।